## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated Shillong, the 4th Aug, 2021

No. HCM.II/184/2015-Estt/2246 As approved by the Hon'ble the Chief Justice, High Court of Meghalaya, Smti. Kerpa M. Lyngdoh Nongbri, Additional District & Sessions Judge cum Special Judge (POCSO), East Khasi Hills District, Shillong, shall take charge of urgent matters pertaining to the Court and office of the District & Sessions Judge, East Khasi Hills District with effect from 4<sup>th</sup> August, 2021 till Shri Noor Ain Khan, District & Sessions Judge, East Khasi Hills District resumes duty.

REGISTRAR
(JUDICIAL SERVICE)

By Order

Memo. No. HCM.II/184/2015-Estt/22464

Dated Shillong, the 4th Aug, 2021

Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, for his Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice R.V. More, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 5. The Commissioner and Secretary to the Govt. of Meghalaya, Law Department, Shillong for information and necessary action.
- The PA to the Registrar General, High Court of Meghalaya.
- The Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya.
- 8. The Accountant General (A & E), Meghalaya, Shillong.
- 9. Smti. Kerpa M. Lyngdoh Nongbri, Additional District & Sessions Judge cum Special Judge (POCSO), East Khasi Hills District, Shillong, for information and necessary action.
- 10. The System Analyst, High Court of Meghalaya, Shillong, to upload the notification in the official website.

11 Office file.

REGISTRAR (JUDICIAL SERVICE)